

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. Dr. Pramod Deo, Chairperson
2. Shri R.Krishnamoorthy, Member
3. Shri S.Jayaraman, Member
4. Shri V.S.Verma, Member

Petition No. 157/2007

In the matter of

Application for grant of transmission licence to Essar Power Transmission Company Limited.

And in the matter of

Essar Power Transmission Company Limited

.... Applicant

ORDER

By order dated 10.4.2008, the applicant, Essar Power Transmission Company Limited (EPTCL) was granted licence for inter-State transmission of electricity for the following elements, namely-

Transmission lines

S. No.	Transmission lines	Approximate line length (kms)
1.	400 kV D/C (triple conductor) transmission line from Mahan to Sipat Pooling sub-station	315
2.	LILO of existing 400 kV S/C Vindhyachal-Korba transmission line of Power Grid at Mahan	20
3.	400 kV D/C (twin conductor) transmission line from Gandhar NTPC switchyard to Hazira	97

Sub-stations

1.	3X500 MVA 400 /220 kV sub-station at Hazira
2.	2x50 MVAR line reactors at Sipat pooling sub-station
3.	2x50 MVAR line reactors at Mahan
4.	1X80 MVAR, 420 kV Switchable us rector at Mahan TPS along with its associated 400 kV bay
5.	2 Nos. 400 kV line at Sipat pooling sub-station
6.	2 Nos. 400 kV line at Gandhar (NTPC) switchyard
7.	4 Nos. 400 kV line bays at Mahan TPS

2. The licensee vide its affidavit dated 29.8.2009 has submitted that one of its group company, namely Essar Power M.P. Limited (EPMPL) is in the process of setting up 2 x 600 MW pit head coal fired thermal power project in the State of M.P. for which licensee is constructing the transmission system. The licensee has further submitted that at the request of EPMPL, it has decided to change the configuration of 400 kV D/C Triple, Mahan-Sipat transmission line from Triple conductor to Quad Moose conductor, keeping in view future expansion for the following reasons, namely:

- (i) To minimize the usage of forest area; and
- (ii) To optimize the right of way (ROW).

3. According to the licensee, the Central Transmission Utility vide letter No. C/ENG/SEF/W/06/MAHAN, dated 8.5.2009 has conveyed its no objection to the change of configuration from Triple conductor to Quad Moose conductor. EPMPL vide letter dated 21.8.2009 has confirmed that the additional tariff on account of increase in the construction cost of the transmission system because of change in configuration from Triple conductor to Quad Moose conductors shall not be passed on the consumers in the State of Madhya Pradesh, for transmission of power allocated from the generating station.

4. We have considered the request of the applicant and approve the modification in the configuration from Triple conductor to Quad Moose conductor for 400 kV D/C Mahan-Sipat transmission line.

Sd/-
(V.S.VERMA)
MEMBER

sd/-
(S.JAYARAMAN)
MEMBER

sd/-
(R.KRISHNAMOORTHY)
MEMBER

sd/-
(DR. PRAMOD DEO)
CHAIRPERSON

New Delhi dated the 15th September 2009